

**Refusal of Admission to M.A. Courses,  
South Campus Delhi University**

3379. DR. BAPU KALDATE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that the South Campus of Delhi University is refusing admission to M.A. in various subject to those who have graduated from the Board of External Examination of the Osmania University;

(b) if so, what are the reasons therefor; and

(c) whether Government would issue necessary instructions to admit such candidates for the ensuing academic Session of the Campus and to avoid discrimination between the Universities?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA). (a.) According to the information furnished by the University of Delhi, no eligible candidate who has graduated from Osmania University under 10 plus 2 plus 3 or 15 years recognised pattern of education has been refused registration to M.A. course at South Campus of the University.

(b) and (c) Do not arise.

**साहित्य अकादमी के विरुद्ध आरोप**

3380. श्री शंकर दयाल सिंह : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पिछले दिनों साहित्य अकादमी के कार्यकलापों और वित्तीय मामलों के संबंध में लगाए गए कुछ आरोपों की जानकारी है; और

(ख) यदि हां, तो उनका ब्योरा क्या है और सरकार इस संबंध में क्या कार्यवाही कर रही है ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उपमंत्री (कुमारी शैलजा) : (क) और (ख) सरकार को साहित्य अकादमी के वित्तीय मामलों के संबंध में लगाए गए आरोपों की कोई जानकारी नहीं है। तथापि, सरकार को पंजाबी भाषा के लिए वर्ष 1991 में दिए गए साहित्य अकादमी पुरस्कार से संबंधित विवाद की जानकारी है। यह पुरस्कार प्रो. हरिन्दर सिंह महबूब द्वारा रचित "चन्त दी रात" नामक पंजाबी पुस्तक के लिए दिया गया है। अकादमी ने पुरस्कार को अभिशासित करने वाले नियमों और पद्धतियों की समीक्षा करने के लिए एक समिति का गठन किया है। यह समिति अकादमी को सिफारिशें प्रस्तुत करेगी ताकि भविष्य में ऐसी घटनाओं की पुनरावृत्ति न हो।

**Expenditure incurred on Barcelona  
Olympics**

3381. DR. YELAMANCHILI SIVA-JI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 931 given in the Rajya Sabha on 17th July, 1992 and state what are the details of the total expenditure incurred by Government on the participation of India in Barcelona Olympics?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL, CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAM-TA BANERJEE): An advance of Rs. 60,86,208/- has been released to Indian Olympic Association for meeting the expenditure till Indian contingent to Barcelona on board & lodging, pocket allowance, kit and Sir-port tax. The actual expenditure can